

## **NOTICE**

**IT IS HEREBY NOTIFIED** for the information of all concerned including the Advocates and the parties appearing in-person at **High Court of Bombay at Principal Seat**, that due to acute shortage of staff because of heavy rain today, the Benches are unable to take up the matters on their respective boards. Judicial Proceedings for the day, thus, stand suspended. Those matters on the board today will be taken up tomorrow, i.e. **24<sup>th</sup> September, 2020.**

Notice regarding taking up boards for Thursday, 24<sup>th</sup> September 2020 will be published shortly.

Video Conference access instructions will be communicated to all concerned.

Date 23<sup>rd</sup> Day of September, 2020.

By Order

Sd/-  
(M.W.Chandwani)  
Prothonotary and Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(V.R. Kachare)  
I/c Registrar (Judl-I)  
High Court, A.S. Bombay.